

## **CHAPTER XI**

### **BUDGETARY ALLOCATION UNDER THE HEAD OF ACCOUNTS FOR LAW DEPARTMENT**

HEAD OF ACCOUNT	BUDGET PROVISION FOR 2024- 2025	
2014-Admn. of Justice	<u>General</u>	<u>Sixth Schedule</u>
<b>102 High Courts</b>		
(01)Judges of High Court/ Bench	₹ 4,22,10,000	
(02)High Court /Bench office	₹34,41,39,000	
(03)Judicial Academy	₹ 5,79,38,000	
(04)High Court Legal Service Committee	₹12,42,000	
(05)National Law University	₹ 21,42,00,000	
(06)Upgradation of Standard of Administration of Justice as recommended by the 12 <sup>th</sup> /13 <sup>th</sup> Finance Commission		
(07)Upgradation of Standard of Administration of Justice as recommended by the 15 <sup>th</sup> Finance Commission	₹ 1,00,00,000	
(08) e Courts Projects	₹50,00,000 (charged)	
<b>Total for 102</b>	₹66,48,29,000(charge d)	
<b>105 Civil &amp; Session Courts</b>		
(01)District& Session Judge including Munsib Courts etc.	₹ 18,23,82,000 (voted)	₹ 3,56,88,000 (voted)
(02)Fast Track Courts	₹1,79,000 (voted)	
(03) Grants to Bar Association/Library/Law etc.	₹ 1,50,00	
(04) Permanent Lok Adalat	₹82,09,000	
(05) District Legal Service Authority	₹ 4,03,61,000	₹ 10,26,000
<b>Total for 105</b>	₹24,77,42,000	₹3,67,14,000
<b>108 Criminal Courts</b>		
(01) Courts of DC and his Asstts., etc.		₹ 4,86,98,000 (voted)
(02) Courts of Asstts. toDCs in Sub-Div. including NazaratEstts.		₹ 76,22,000 (voted)
(03) Estt. Of CJM and other JM	₹ 9,71,21,000 (voted)	
<b>Total for (108)</b>	₹ 9,71,21,000 (voted)	₹ 5,63,20,000
<b>114 Legal Advisers and Counsels</b>		
(01) Adv. Gen&Addl. Adv. Gen. and their offices	₹ 3,80,27,000 (voted)	
(02) Legal Remembrancer & His Office	₹ 5,08,58,000 (voted)	₹ 3,38,07,000 (voted)
(03) Public Prosecutor/ Govt. Advocates etc.,	₹ 2.20,00,000 (voted)	
(04) Public Prosecutor/Govt.		₹ 3,52,00,000

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(05) Senior Govt. Advocate and their offices	₹ 32,38,95,000	₹ 5,27,70,000 *** (not mentioned)
(06) Research Fellowship and Training	₹43,10,000	
(07) State Law Commission	₹ 1,68,45,000	
<b>Total for 114</b>	₹13,52,78,000	₹6,90,07,000
<b>119 Legal Aid Services</b>		
(01) Legal Aid to the poor and Ex-Servicemen Rs. 100	₹ 1,15,000	
(02) Meghalaya State Legal Services Authority	₹ 2,80,95,000	
<b>Total for 119</b>	₹2,82,10,000	